

S.No.16

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No.95/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

Mr. Jagadish Velamala

...Financial Creditor

Vs

M/s. Vivessa Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Mr. J Basava Raju for the Financial Creditor present. Ld. PCS Mr. S Chidambaram for the Corporate Debtor present.

List the matter for hearing on 19.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)